

12.21 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 27th November, 1961, agreed without any amendment to the Deposit Insurance Corporation Bill, 1961, which was passed by the Lok Sabha at its sitting held on the 8th September, 1961."

CORRECTION OF ANSWER TO
S. Q. No. 1128

The Minister of Agriculture (Dr. F. S. Deshmukh): While answering Shri Surendranath Dwivedy's supplementary Question on 1.9.1961, I had stated that we had told the State Governments that we favour the suggestions that a Commission of the type of the Royal Commission should be appointed which would consider all aspects of greater production in agriculture and progress in farming, and that we had asked the States whether they would like such an investigation to be made. I had also stated that precise terms of reference could not be given to the States but that the items which could be looked into by the Commission when it was appointed had been indicated.

The correct position, however, is that it was indicated to the State Governments that the terms of reference would be broad-based and comprehensive and they were invited to suggest what in their opinion should be the terms of reference of the Commission. The States have suggested various items for inclusion in the terms of reference of the Commission, a copy of which is placed on the Table of the Sabha.

STATEMENT

A list of items suggested by the State Govts. for inclusion in the terms of reference to be looked into by the Agri. Commission when it is appointed.

1. Land utilisation in all its aspects.
2. Soil conservation.
3. Development of water sources.
4. Coordination of research on crops, pastures and livestock, and system of communication of results of researches to the farmer.
5. Agricultural education to secure adequate technical personnel at all levels.
6. The role of the Union, State, District, Block and Panchayat levels of administration and the policies, programmes and procedure now obtaining in order to promote rural prosperity and better crops and animal husbandry.
7. Administrative set up of research, education and extension at various levels, adequacy and quality of personnel and technical coordination among them and between them and other branches of administration.
8. Financing and credit structure of crops and Livestock production.
9. Storage, marketing, transport and price structure of Agricultural produce.
10. Supply of seeds, manure, fertilisers, implements, plant protection aids, breeding stock, processing equipment etc.
11. Measures needed for a balanced agricultural Economy with particular reference to mixed farming.